

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7000

ANSWERED ON:08.05.2015

REVISED FUNDING PATTERN

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Will the Minister of FINANCE be pleased to state:

- (a) the scheme and State-wise details of the Centrally Sponsored Schemes(CSSs) proposed to be discontinued from Central funding list and transferred to States along with the number of schemes in which the funding pattern is to be revised;
- (b) the funding criteria adopted/proposed to be adopted by the Government for schemes under the revised funding pattern;
- (c) whether the Government has reached a consensus with the States on the issue of restructuring of CSS;
- (d) if so, the details thereof and the outcome thereon; and
- (e) the time by which the restructured CSS is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) As per list enclosed.

(b) to (e) A sub-group, headed by the Chief Minister, Madhya Pradesh and members comprising of Chief Ministers of Andhra Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Manipur, Nagaland, Rajasthan, Telangana, Uttar Pradesh and Lt. Governor of Andaman & Nicobar Island has been set up in NITI to

(i) examine the existing CSSs and recommend measures for ensuring their implementation,

(ii) suggest reforms of the schemes in view of 14th Finance Commission Recommendations,

(iii) recommend appropriate measures for co-ordination between the Centre and States and among the States for achieving the objectives of the schemes and

(iv) any other measures related to the schemes to strengthen the nation development and ensure outcomes. The recommendation of the sub-group is awaited.

Schemes delinked from support from the Centre Name of Scheme

1. National e-Governance Plan
2. Backward Regions Grant Funds
3. Modernization of Police Forces
4. Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)
5. Scheme for Central Assistance to the States for developing export infrastructure
6. Scheme for setting up of 6000 Model Schools
7. National Mission on Food Processing
8. Tourist Infrastructure

Note: State may decide to continue (or not) with these schemes out of their increased resources resulting from the recommendations of the 14th Finance Commission.

Scheme to be run with the Changed Sharing Pattern Name of Scheme

1. Cattle Development
2. Mission for Integrated Development of Horticulture
3. Rashtriya Krishi Vikas Yojana
4. National Livestock Mission
5. National Mission on Sustainable Agriculture
6. Dairy Vikas Abhiyaan
7. Veterinary Services and Animal Health
8. National Rural Drinking Water Programme
9. Swaccha Bharat Abhiyaan (Rural and Urban)
10. National Afforestation Programme
11. National Plan for Conservation of Aquatic Eco-Systems (NPCA)
12. National AIDS and STD Control programme

13. National Health Mission
14. National Urban Livelihoods Mission (NULM)
15. Rashtriya Madhyamik Shiksha Abhiyaan (RMSA)
16. Strategic Assistance for State Higher Education - Rashtriya Uchcha Shiksha Abhiyan (RUSA)
17. For Development of Infrastructure Facilities for Judiciary
18. National Land Records Modernisation Programme
19. National Rural Livelihood Mission (NRLM)
20. Rural Housing- Housing for All
21. Integrated Child Development Service
22. Rajiv Gandhi Khel Abhiyan (RGKA) (erstwhile Panchayat Yuva Krida aur Khel Abhiyan (PYKKA))
23. PMKSY (including Watershed programme and Micro irrigation)
24. Impact Assessment Studies of AIBFMP